



Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Jammu.

**Notification**  
**Jammu, the 1<sup>st</sup> of February, 2017**

**SRO 41.-** In exercise of the powers conferred by section 10 of the Jammu and Kashmir Passengers Taxation Act, 1963, the Government hereby exempt from payment of tax leviable under the said Act, the passenger vehicles which remained off road due to law and order situation in the state from 1st July, 2016 to 31st December, 2016 subject to the condition that the owner of the passenger vehicles shall furnish an affidavit to the effect that his/her vehicle actually remained off road during that period.

By Order of the Government of Jammu and Kashmir.

Sd/-  
**(Navin K. Choudhary), IAS**  
Commissioner/Secretary to Government  
Finance Department

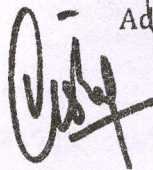
No. ET/Estt/180/2016

Dated : 01-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.

13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants /Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.



(T. K. Bhat), KAS  
Additional Secretary to Government  
Finance Department

01.02.17.